

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**CA Nos.81/2021 & 82/2021.
IN
CP No.184/Chd/Hry/2018**

In the matter of:

Sunil Goel & Ors. ...Petitioners

Versus

Omaxe Ltd. & Ors. ...Respondents

Present through video conferencing:

Mr. Parnam Prabhakar and Mr. Amit Kumar, Advocates for the applicant.

Mr. Prashant Jain, Mr. Arpit Dwivedi, Mr. Shubham Paliwal, Advocates for petitioners/Non-applicants.

Mr. Anirudh Bakhru with Mr. Arav pandit and Ms. Roohina Dua, Advocates for respondent No.1- Omaxe Ltd.

Mr. Abhimanyu Bhandari with Ms. Roohina Dua, Advocates for respondent Nos.2 & 12.

Mr. Manish Jain and Divya Sharma, Advocates for SEBI.

Mr. Sunil Goel, petitioner in person.

Ms. Amarpreet, AROC, Chandigarh & Punjab.

CA No.82/2021

Reply on behalf of respondent No.1 has already been received.

Respondents No.2 and 12 are adopting the same reply. Since these respondents are adopting the same reply in the above CA, and not opposing the same, the applicant is permitted to file rejoinder, if any, within two weeks exchanging the copies between the parties. The other respondents may file their reply, if any within one week from today failing which their right to file reply to the application shall stand forfeited.

2. In the event of receipt of reply from other respondents, the applicant may file rejoinder within one week from the date of receipt of reply failing which their right to file rejoinder shall stand forfeited.
3. List CA No. 82/2021 along with CA No.81/2021 on 30.07.2021 on which date the main CP along with other applications are to be listed where pleadings are complete and ready for hearing.
4. Learned counsel for both the parties are also advised to explore the possibility of settlement between the parties before the next date of hearing in the main CP on 30.07.2021.
5. It is made clear that no further time will be granted on the next date of hearing.

Sd/-

(Raghu Nayyar)
Member (Technical)

(Ajay Kumar Vatsavayi)
Member (Judicial)

July 14, 2021
pc